

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/384/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	Mr. K Narasimha Rao
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Ms. Aishwarya C for the Petitioner.
Ld. Counsel Ms. Padmaja Kalyani for the Respondent.

Heard. Reserved for orders.

Both parties at liberty to file written submissions not more than 4 pages within 3 days.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)